

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. No. 2113 of 1999

New Delhi, in the day 17th of October, 2000

Hon.ble Mr. M.P. Singh, Member (A)

1. Sh. Dhani Ram,
115, Chander Nagar, Nai Basti,
Dehradun (U.P.).
2. Sh. Sukhdev Kumar Verma,
124, Rajpur Road,
Jakhani,
Dehradun (U.P.).
3. Deya Ram,
166, Mandir Colony,
Gurudawara Road,
Cleman Town,
Dehradun (U.P.).
4. Kumari Rittu
110, Old Dalanwala,
Dehradun (U.P.).
5. Shri. Swami Nath
71, Rajpur Road,
Dilaram Bazar,
Dehradun (U.P.).
6. Shri Ashok Singh,
Village & P.O. Shamshergarh,
Dehradun, (U.P.).
7. Shri Virender Singh Chowhan,
Gangaon, Pandit Wari,
Dehradun (U.P.)
8. Shri Gulab Chand
44/3, Bhandri Bagh,
Dehradun, (U.P.).
9. Shri Virender Singh Ravi,
47, D.L. Road,
Dehradun (U.P.).

(By Advocate: Sh. Rajesh K. Sharma)

Versus

1. Controller of Defence Accounts,
"Vayu Sena", 107, Rajpur Road,
Dehradun (U.P.).
 2. The Controller General,
West Block - V,
R.K. Puram, New Delhi .. Respondents
- (By Advocate: Sh. A.K. Bhardwaj)

ORDER(oral)

Learned counsel for the applicants wants to withdraw this case. The OA is accordingly dismissed as withdrawn. No costs.


(M.P. Singh)
Member(A)

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